

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.06.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of the Principal Bench Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (INS) No. 162/2022	Nualco Private Limited V Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi,	

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (INS) No. 187/2022 (IA No.431,435,432,433 & 434/2022)	NIMMAGADDA SURYA PRADEEP BIO TECH PVT LTD V Kamineni Steels & Power India Private Limited	Raj Kumar Jhabakh, Preeti Mohan	
3.	Comp App (AT) (CH) (INS) No. 188/2022 (IA No. 188 & 436/2022)	M/s. Senthil Papers and Boards Private Limited V The Deputy Commissioner of Income Tax (Benami Prohibition)	B.Dhanaraj, Parvathi K	
4.	Comp App (AT) (CH) (INS) No. 220/2022 (IA No.476/2022)	P.Mohanraj and anr V Axis Bank Ltd.,	T.K . Bhaskar	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 41/2022 (IA No. 85,86 & 87/2022)	Bharani Properties and Developers P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd WITH	R. Sowmya K. Hari Prasath	B. Dhanaraj
6.	Comp App (AT)(CH)(Ins) No. 42/2022 (IA No. 88,89 & 90/2022)	Manoharamma Hotel investment P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd WITH	Adarsh Mohandas	B. Dhanaraj, Advocate for Liquidator (R)
7.	Comp App (AT) (CH)(Ins) No. 87/2022 & IA No. 186,187 &188/2022	K.Bapaiah V Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Suubharanjani Ananth Raghav Rajeech Raman Dhanraj	OM Prakash
8.	COMPANY APPEAL(AT)(CH)(INS) No.69/2022 (IA NO 144/2022)	Glassfibers Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	

9.	COMPANY APPEAL(AT)(CH)(INS) No.73/2022 (IA NO 154/2022)	Thamban P V Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	
10.	COMPANY APPEAL(AT)(CH)(INS) No.75/2022 (IA NO 155/2022)	Sunil P.K Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	
11.	COMPANY APPEAL(AT)(CH)(INS) No.68/2022 (IA NO 143/2022)	Hindustan Newsprint Employees Co-Operative Bank Limited Vs. Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	
12.	COMPANY APPEAL(AT)(CH)(INS) No.77/2022 (IA NO 156/2022)	Shaji V K Vs. Hindustan Newsprint Limited	Mr. Alias M. Cherian	
13.	COMPANY APPEAL(AT)(CH)(INS) No.9/2022 (IA No. 18 & 20/2022)	S. Rajendran Vs. South India Hotels Private Limited With	Ms. M. Savitha Devi, Ms. M.S. Elamathi	Mr. Rohan Rajasekaran Caveator for R1 Mr. Karuppaiah Meyyappan, Advocate R2 Mr. N.V. Prakash, Advocate R9
14.	COMPANY APPEAL(AT)(CH)(INS) No.1/2022 (Caveat NO 2/2022,IA NO 3/2022,IA NO 2/2022)	SNJ Distillers Pvt Ltd Vs. S. Rajendran	Ms. Avinash Krishnan Ravi, Jerin Asher Sojan, Vikram Veerasamy and NaweenW	Ms. M. Savitha Devi, Advocate R1 Mr. M.L. Ganesh, Advocate R10 Mr. Karuppaiah Meyyappan, Advocate.
15.	COMPANY APPEAL(AT)(CH)(INS) No.46/2021 (IA NO 101/2021,IA NO 103/2021,IA NO 102/2021,IA NO 277/2022)	Punjab National Bank V KSK Mahanadi Power Company Limited	Mr. Biswajit Dubey, Ms. Srideepa Bhattacharyya, Ms. Neha Shivhare, Ms. Preethi Mohan	Mr. Sumesh Dawan, Advocate R1, Mr. Y. Suryanarayana, Advocate R2, Mr. Arvind Rajagopal, Advocate R2,

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT)/134()2021 In (IA NO 254/2022)	Dr.RAvi Shankar Vedan V Tiffins Barytes Asbestos And Paints Ltd & Anr	Mr. T.K. Bhaskar, Mr. Pranav Gopalakrishnan, Mr. Mayan H. Jain	Mr. E. Om Prakash, Sr. Advocate R1, Mr. K. Moorthy for RP, Mr. Sumant Batra,-RP, Mr. Rana Mukherjee – IP

17.	TA (AT)/135()2021 In	Dr. Ravi Shankar Vedam V Udhyaman Investments Pvt. Ltd. & Ors.	Mr. T.K. Bhaskar, Mr. Pranav Gopalakrishnan, Mr. Mayan H. Jain	Mr. E. Om Prakash, Sr. Advocate R1, Mr. K. Moorthy for RP, Mr. Sumant Batra,-RP, Mr. Rana Mukherjee – IP Ms. Madhumita Bora
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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

2.Court Officer - **PH No. : 044-2888 0450**

By the order of Hon'ble Member (J)

(Chennai Bench)